

Kendriya Vidyalaya Sangathan under Jurisdiction of Central Administrative Tribunal

3404. SHRI SANTOSH KUMAR SAHU:

SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the reasons for not bringing employees of Kendriya Vidyalaya Sangathan within the jurisdiction of Central Administrative Tribunals?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Kendriya Vidyalaya Sangathan, being a Society under Societies Registration Act, does not automatically come under the Jurisdiction of Central Administrative Tribunal Section 14(2) of the Central Administrative Tribunal Act 1985, empowers the Central Government to issue notification for bringing Corporations/Societies owned or controlled by the Government of India within the jurisdiction of Central Administrative Tribunal in regard to service matters of the employees of such bodies. No such notification for Kendriya Vidyalaya Sangathan, could be issued as the Central Administrative Tribunal is not equipped at present to bear any extra work load.

National Youth Council

3405. SHRI SUBRAMANIAN SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have formed any 'National Youth Council'.

(b) if so, what is the composition of National Youth Council;

(c) the number of vacancies that exist in this Council; and in what manner Government propose to fill these vacancies;

(d) when the meeting of the National Youth Council was last held;

(e) whether Government have received any request from the members to call the meeting of the National Youth Council; and

(f) if so, the details thereof alongwith proposed date and agenda for the next meeting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (b) Yes, Sir. The Government resolution constituting the National Youth Council may be seen at Statement attached (See below).

(c) At present, there are 24 vacancies in different categories in the Council. As the Government is considering to revise the Composition of the Council, there is no move to fill up the vacancies at present.

(d) to (f) The first meeting of the National Youth Council was held in New Delhi on 11-12 February, 1991. The Government have received requests for convening the next meeting of the Council from following members:

(i) Shri Arvind Chaturvedi.

(ii) Shri Suryamani Bhiogade.

In view of the impending decision of the Government, there is no proposal to convene the meeting of the exiting council immediately.

Statement

Composition of National Youth Council

- | | |
|--|---------------|
| 1. Prime Minister | Chairman |
| 2. Minister in-charge of Human Resource Development | Dy. Chairman |
| 3. Minister of State (Human Resource Development) | Vice-Chairman |
| 4. Deputy Minister, Deptt. of Youth Affairs & Sports | Vice-Chairman |

Members

No.

- | | |
|---|---|
| 5. State Minister of Youth—one from each region | 5 |
| 6. Members of Parliament (below 35 years) | 7 |
| 7. One youth leader (below 35 years) representing the recognised political parties | 48 |
| 8. Vice-Chancellors one from each region | 5 |
| 9. College Principals one from each region | 5 |
| 10. Presidents of Students' Union from the Universities—one from each region | 5 |
| 11. Presidents of Students' Union from the colleges—one from each region | 5 |
| 12. Social Scientists of outstanding eminence, with experience of youth work | 5 |
| 13. Representatives of Voluntary Organisations of outstanding merit—two from each region | 10 |
| 14. Representatives of Scheduled Castes (below 35 years)—one from each region | 5 |
| 15. Representatives of Scheduled Tribes (below 35 years)—one from each region | 5 |
| 16. Representatives of Socially backward groups and minorities, (below 35 years), so as to represent a fair cross-section of the Nation | 15 |
| 17. A Representative (below 35 years) of State Youth Councils, when formed—one from each region | 5 (as the State Youth Councils have not been set up so far in the states, the nominations against this category have not been made) |
| 18. National Youth Awardees—one from each region | 5 |
| 19. An outstanding merit scholar from Universities/IITS/IIMS/Agriculture Universities—one from each region | 5 |
| 20. Outstanding young sports—persons | 5 |
| 21. Outstanding young persons from the field of art and culture | 6 |
| 22. The best boy and girl cadets from the NCC—two from each region | 10 |
| 23. The best Boy Scout and the best Girl Guide from the Bharat Scouts and Guides—two from each region | |

24. The best boy and girl Volunteer from National Service Scheme—two from each region	10
25. Eminent persons in the field of youth welfare programmes	15
26. Young and successful owners/managers of industrial enterprisas, who have made path breaking efforts in promoting entrepreneurship and employment	5
27. Outstanding Programme Coordinators, National Service Scheme (one from each region)	5
28. Director General, SAI, JN Stadium, New Delhi	
29. Director General, NYK Sangathan, New Delhi	
30. Director General, NCC	
31. National Commissioner, Bharat Scouts and Guides	
32. Secretary General, Indian Olympic Association	
33. National Chairman, Youth Hostels Association of India	
34. Secretary, Association of Indian Universities	
35. Secretary, Education, GOI	
36. Secretary, Culture, GOI	
37. Secretary, Women and Child Development, GOI	
38. Secretary, Rural Development, GOI	
39. Secretary, Welfare, GOI	
40. Secretary, Labour, GOI	
41. Secretary, Information and Broadcasting, GOI	
42. Secretary, Small Scale, Agro and Rural Industries	
43. Secretary, Deptt. of Youth Affairs and Sports, GOI	
44. Joint Secretary, GOI Deptt. of Youth Affairs	

Member Secretary

उत्तर प्रदेश में एटा में नवोदय विद्यालयों का खोला जाना

34 06. श्रीमती लता बहिन : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में कितने नवोदय विद्यालय और केन्द्रीय विद्यालय हैं और कहाँ-कहाँ स्थित हैं ; और

(ख) क्या यह सच है कि एटा में नवोदय विद्यालय खोलने के लिए एटा को चुना गया है जो साम्प्रदायिक रूप से संवेदनशील है और यदि हाँ, तो नवोदय विद्यालयों को खोलने के लिये स्थान का चयन करने के मानदण्ड क्या हैं और क्या

एटा में विद्यालय के स्थान के बारे में पुनर्विचार किया जायेगा ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) उत्तर प्रदेश में स्थित 36 नवोदय विद्यालय और 106 केन्द्रीय विद्यालय संलग्न विवरण में दिये गये हैं । [नीचे देखिए]

(ख) नवोदय विद्यालय खोलने के लिए किसी स्थान का चयन संबंधित राज्य/संघशासित प्रदेश से प्राप्त प्रस्ताव और नवोदय विद्यालय समिति की निरीक्षण-टीम की सिफारिशों पर निर्भर करता है । विभिन्न घटकों पर समुचित रूप से विचार करने के बाद स्थान की सिफारिश करना संबंधित राज्य प्राधिकारियों का काम है ।